

**Central Administrative Tribunal
Principal Bench**

O.A. No 4599/2015

New Delhi this the 06th day of October, 2017

**Hon'ble Sh. Raj Vir Sharma, Member (J)
Hon'ble Ms. Praveen Mahajan, Member (A)**

1. Sh. Sunil Sharma
Aged about 26 years,
Roll No. 2201038126,
S/o Sh. Maya Ram
R/o V.P.O. Nogawan, Tehsil Matnail,
District Jhajjar, Haryana -124106
(Candidate -CHSL (10+2) Exam, 2011) Applicant

(By Advocate: None)

Versus

1. Union of India
Through Secretary (Home)
Ministry of Home Affairs
New Delhi -110 001.

2. The Chairman
Staff Selection Commission,
Block No. 12, CGO Complex
Lodhi Road, New Delhi -110003. Respondents

(By Advocate: Sh. Ramjan Khan for Sh. Hanu Bhaskar)

ORDER (ORAL)

Mr. Raj Vir Sharma, Member (J)

None for the applicant. It is seen from the order sheet on 10.02.2017, 09.03.2017 and 08.08.2017 also none appeared for the applicant. Learned proxy counsel for Sh. Hanu Bhaskar is present for the respondents. It appears to us that the applicant has lost interest in pursuing his case.

2. Therefore, the OA is dismissed in default and for non-prosecution.

**(Ms. Praveen Mahajan)
Member (A)**

**(Raj Vir Sharma)
Member (J)**

